

Allahabad Bench

CP No. (IB) 40/ALD/2019,
IA No. 93/2020ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.02.2020

NAME OF THE COMPANY: M/s Magpet Polymers Pvt Ltd V/s Hansraj Agrofresh Pvt Ltd

SECTION OF I & B CODE: 9 IBC

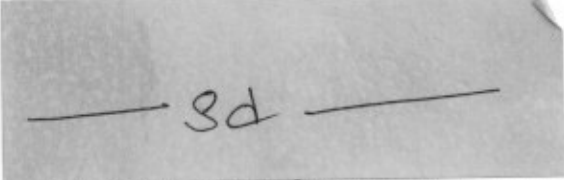
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	VIPIN Chandra Pal	on behalf of		v.c. Pal
<u>2.</u>		IRP		

CP NO.(IB)40/ALD/2019, IA NO.93/2020

Sh. Vipin Chandra Pal, proxy on behalf of IRP is present and states that the matter has already been settled and withdrawal application has also been filed and settlement agreement is also on record.

In view of the submission made by the counsel for IRP, no useful purpose would be served in keeping the proceeding pending in the matter, the present petition is dismissed as withdrawn. No order as to cost.

Dated: 27.02.2020


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)Typed by :
Kavya Prakash Srivastava
(Stenographer)